

the period from January, 1966 to June, 1967 Chinese goods worth about Rs. 1.6 lakhs were seized in the areas adjoining Pakistan and Nepal.

SOCIAL CONTROL OF BANKS

- *98. SHRI INDRAJIT GUPTA :
 SHRI K. M. ABRAHAM :
 SHRI VISWANATHA MENON :
 SHRI A. K. GOPALAN :
 SHRI P. P. ESTHOSE :
 SHRI K. HALDAR :
 SHRI JYOTIRMOY BASU :
 SHRI E. K. MAYANAR :
 SHRI P. GOPALAN :
 SHRI NAMBIAR :
 SHRI C. K. CHAKRAPANI :
 SHRI RAM KISHAN GUPTA :
 SHRI SARJOO PANDEY :
 SHRI KANWAR LAL GUPTA :
 SHRI HEM RAJ :
 SHRI P. N. SOLANKI :
 SHRI RANE :
 SHRI D. N. DEB :
 SHRI RANDHIR SINGH :
 SHRI BEDABRATA BARUA :
 SHRI S. M. BANERJEE :
 SHRI RAMAVATAR SHASTRI :
 SHRI R. S. VIDYARTHI :
 SHRI PRAKASH VIR SHASTRI :
 SHRI RAMJI RAM :
 SHRI S. KUNDU :
 SHRI BASWANT :
 SHRI SHIV KUMAR SHASTRI :

Will the Minister of FINANCE be pleased to state :

(a) whether the Special Officer deputed to study the question of social control of banks has submitted his report;

(b) if so, the main recommendations contained in the report; and

(c) the decision taken by Government thereon ?

The DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) Yes, Sir.

(b) The main recommendations are that a National Credit Council should be set up for the better alignment of credit policies with developmental needs and that supervision over banks should be further tightened in certain respects.

(c) Concrete proposals in this regard will be placed soon before Parliament.

DEFICIT FINANCING

- *99. SHRI A. SREEDHARAN :
 SHRI KAMESHWAR SINGH :
 SHRI C. K. BHATTACHARYYA :
 SHRI CHARANJIT RAI :
 SHRI A. G. SONAR :

Will the Minister of FINANCE be pleased to state :

(a) whether Government are taking to deficit financing on a moderate scale; and

(b) if so, the extent to which the deficit financing is likely to be resorted to during the current year ?

THE DEPUTY PRIME MINISTER AND MINISTER OF FINANCE (SHRI MORARJI DESAI) : (a) and (b). There has been no deficit financing by the Central Government during the first 7 months of the current financial year. It is rather premature however to indicate whether there would be any deficit financing during the rest of the year as much would depend on the revenue collections and the external aid receipts in this period.

अनिवार्य परिवार नियोजन

- *100. श्री श्री० प्र० त्यागी :
 श्री श्रद्धाकार सुपकार :
 श्री श्रीनिवास मिश्र :
 श्री मरंडी :

क्या स्वास्थ्य तथा परिवार नियोजन मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार को राज्य सरकारों से ऐसे सुझाव प्राप्त हुए हैं कि परिवार नियोजन को ऐच्छिक नहीं अपितु बच्चों की एक निश्चित संख्या के बाद सभी पति-पत्नियों पर अनिवार्य रूप से लागू करना चाहिए; और

(ख) यदि हां, तो क्या सरकार का विचार परिवार नियोजन के लिये सा कोई कानून बनाने का है ?

स्वास्थ्य, परिवार नियोजन तथा नगर विकास मंत्रालय में राज्य मंत्री (डा० एस०

बनसोखर) : (क) और (ख). केवल महा-राष्ट्र सरकार ने भारत सरकार से सिफारिश की थी कि उन सभी नागरिकों के लिए जिनके तीन या अधिक बच्चे हैं, जाति-पाति के भेद भाव के बिना, नसबन्दी को अनिवार्य बनाने के सम्बन्ध में वैधानिक और संवैधानिक कदम उठाए जाएं। राज्य सरकार ने यह सिफारिश अब वापस ले ली है और इसे आगे न चलाने का निर्णय कर लिया गया है।

STRIKE BY OIL AND NATURAL GAS COMMISSION WORKERS IN THE WESTERN REGION

- *101. SHRI JYOTIRMOY BASU :
 SHRI M. L. SONDHI :
 SHRI K. RAMANI :
 SHRI K. LAKKAPPA :
 SHRI VISWANATHA MENON :
 SHRIMATI SUSEELA
 GOPALAN :
 SHRI BAL RAJ MADHOK :
 SHRIMATI JYOTSNA
 CHANDA :
 SHRI N. S. SHARMA :

Will the Minister of PETROLEUM AND CHEMICALS be pleased to state :

(a) whether it is a fact that the workers of the Oil and Natural Gas Commission in the Western Region went on strike from the 11th September, 1967;

(b) if so, their demands; and

(c) the steps taken by Government to settle the dispute ?

THE MINISTER OF PETROLEUM AND CHEMICALS AND SOCIAL WELFARE : (SHRI ASOKA MEHTA) : (a) The workers of Oil and Natural Gas Commission, Western Region went on strike from 12-9-1967.

(b) A statement giving the charter of 45 demands presented by the Employees Mazdoor Sabha is laid on the Table of the Lok Sabha. [Placed in Library. See No. LT-1587/67].

Subsequently a fresh demand was made for an immediate rise of pay at a flat rate of 15% of the basic salary as interim

relief to be followed by a further upward revision of the wage scales.

(c) The Government of India have referred the main demands to a National Tribunal for adjudication. When the strike was called off, it was agreed that an attempt to settle the question of pay revision by negotiations between the parties concerned will be made; and if no decision is reached in two months, adjudication proceedings will continue. Accordingly, negotiations are at present taking place between the Commission and the Employees' Unions.

SIMPLIFICATION OF TAX STRUCTURE

*102. SHRI D. C. SHARMA : Will the Minister of FINANCE be pleased to state:

(a) the further progress made in the simplification of the tax structure in the country;

(b) the stage at which the matter stands at present; and

(c) the time by which the scheme, if any, under consideration is proposed to be finalised in this regard ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. C. PANT) : (a) A statement showing the progress made towards the simplification of the tax structure up to 6-7-1967 was given in reply to Question No. 964. A statement showing the further progress made since then is laid on the Table of the House. [Placed in Library. See No. LT-1588/67].

(b) The Report of the Tariff Revision Committee on the Central Excise Tariff as also the adoption of the revised Customs Tariff suggested by the said Committee is under consideration. The report from the One-Man Committee on Tax Laws (Bhoothalingam Committee) relating to Indirect Taxes and the further report of that Committee relating to Direct Taxes are still awaited.

(c) Necessary legislation to give effect to the revised Central Excises and the Customs Tariffs will be brought before the Parliament as soon as the scrutiny of the recommendations made by the Tariff Revi-